

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/5115/2021

This the 26th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Goga Ram Sharma, aged 54 years, S/o Late Sh. Isher Dass, R/o Village Thandi, Choi, Tehsil Akhnoor, District Jammu.

.....Applicant

(Advocate:-Mr. Amarvir Manhas)

Versus

1. State of J&K through its Commissioner/Secretary, Forest Department, Civil Secretariat, Jammu.
2. Principal Chief Conservator of Forests, J&K, Jammu

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the T.A..

2. In view of the submission of the learned counsel for the applicant, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**